

Scheme Prepared by Merchant Banking Division of S. B. I. for Five Star Hotels

5147. SHRI SURESH KURUP : Will the Minister of FINANCE be pleased to state :

(a) whether Merchant Banking Division of the State Bank of India has prepared a scheme for five star hotels;

(b) the number of hotels coming under the scheme;

(c) whether Leela Penta Hotel is one among them; and

(d) the salient features of this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Merchant Banking Division of the State Bank of India has not prepared any scheme for five star hotels.

In terms of the provisions of Section 44 of the State Bank of India Act, 1955 information relating to individual constituents of the bank can not be disclosed.

Proposal for Export of Goods to Iran

5149. PROF. RAMKRISHNA MORE : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any proposal from the Federation of Indian Exports Organisation for exporting goods to Iran;

(b) if so, the details thereof; and

(c) the reaction of Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

Opening of New Branches of Nationalised Banks in Maharashtra

5150. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal under

consideration of Government to open new branches of nationalised banks in Maharashtra during the Seventh Plan period;

(b) if so, the locations where the branches are likely to be opened; and

(c) the extent to which the rural people of the villages in the State will be benefited ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The branch licensing policy for the Seventh Five Year Plan Period is being finalised. Opening of new branches of nationalised banks in Maharashtra during this period will be considered in the light of the above policy. It is not possible to indicate at this stage the locations where branches of nationalised banks are likely to be opened as well as the extent to which the people of the villages in the State will be benefited, as a result of new branches.

Opening of Urban Cooperative Banks in Amravati and Nagpur

5151. SHRI BANWARI LAL PUROHIT : Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal under the consideration of Government to open urban cooperative banks in the Amravati and Nagpur districts of Maharashtra;

(b) if so, whether any study has been made by the Reserve Bank of India in this regard;

(c) if so, the details thereof; and

(d) when a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). The Reserve Bank of India has informed that at present two proposals for setting up urban cooperative banks in Nagpur and Amravati districts are under consideration. The registration of following two banks as primary urban banks by the State Cooperation Department has been approved by the RBI :